NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 08/(111)/MAH/2013 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016

NAME OF THE PARTIES: Ms. Amita Buhariwala

V/s.

M/s. NHB Enterprises Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 111 of the Companies Act 1956.

S. No. NAME DESIGNATION SIGNATURE

1) Asm M Detripule PCS
for Respondent

April Markas PCS For Amprobation

Resp

Mandan

CP. No. 8 to 10/111/NCLT/MB/MAH/2013

The Petitioner side is called absent, the Respondent side is present. Respondents are directed to communicate the next date of hearing to the Petitioner. If Petitioner fails to appear on next date of hearing, matter will be dismissed for default.

List this matter for on 19.09.2016.

sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

sd/-

V. NALLASENAPATHY
Member (Technical)

Dated: 26th August, 2016.